

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/02/2019

O.A./260/274/2014

B BRAHMA ACHARY
-V/S-
M/O AGRICULTURE

ITEM NO:2

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. P. R.J. Dash

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant.</p> <p>On previous date i.e. on 07.02.2019, no one was present on behalf of the applicant.</p> <p>It seems that the applicant has lost interest to pursue this case. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		